

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

113(ND)2017

COARM:

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2019**

**NAME OF THE COMPANY: Naveen Kapoor V/s. M/s. Prima Technologies
Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241-242


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Kapil Chaudhary,
Mr. Sanampreet Singh Advocates
Petitioner in person

Present for the Respondent: Mr. Varun Sharma & Mr. S. Hooda, Advocates

ORDER

In view of a Special Bench being constituted, no time is left. Renotify this
case on 14th March, 2019


(V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)